ANNEXURE- 4													
Name of the Corporate Debtor: P.C DEY & SON DISTRIBUTORS PRIVATE LIMITED						Date of commencement of CIRP: 04.07.2025 (Intimation Received by IRP as on 11.07.2025)					List of creditors as on: 01.08.2025		
		List	of unsecured financ	cial creditors (other t	han financial c	l creditors belonging to any class of creditors)					(Amount in Rs)		
Sl. No.	Name of creditor	Details o	f claim received	Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Aditya Birla Capital Limited	25-07-2025	20,82,25,788.65	20,82,25,789	Unsecured	-	No	39.21	N.A.	N.A.	N.A.	N.A.	The claim has been admitted provisionally, as the IRP has asked for further documents, which are yet to be received, and verified.
Total			20,82,25,789	20,82,25,789		-		39.21%					